



\$~1 to 5 (Original Side) & 51 (Appellate Side)

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ARB. A. (COMM.) 63/2021, IA 14257/2021 & IA 3121/2022
(XLI Rule 27 of the CPC)

FUTURE COUPONS PRIVATE
LIMITED & ORS.

Appellants

Through: Mr. Mukul Rohatgi and Mr.
Dayan Krishnan, Sr. Advocates with Mr.
Mahesh Agarwal, Mr. Rishi Agrawala, Mr.
Karan Luthra, Mr. Pranjit Bhattacharya, Mr.
Sanjeevi Seshadri, Advs.

versus

AMAZON.COM NV INVESTMENT
HOLDINGS LLC & ANR.

..... Respondents

Through: Mr. Gopal Subramaniam, Mr.
Gourab Banerji, Mr. Rajiv Nayar, Mr. Arun
Kathpalia, Mr. Amit Sibal Mr. Nakul
Dewan, Mr. Gaurav Bhatia, Senior
Advocates with Mr. Anand S Pathak, Mr.
Amit Mishra, Mr. Shashank Gautam, Ms.
Sreemoyee Deb, Mr. Vijay Purohit, Mr.
Mohit Singh, Ms. Anubhuti Mishra, Ms.
Samridhi Hota, Mr. Shivam Pandey, Ms.
Nikita Bangera, Mr. Pratik Jhaveri, Ms.
Didon Misri, Mr. Chetan Chawla, Mr.
Faizan Mithaiwala, Mr. Vijayendra Pratap
Singh, Mr. Rachit Bahl, Ms. Roopali Singh,
Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr.
Tanmay Sharma, Ms. Vanya Chhabra, Mr.
Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya
Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik
Nayar, Mr. Pawan Bhushan, Ms. Hima
Lawrence, Ms. Ujwala Uppaluri, Mr. SP
Mukherjee, Mr. TS Sundaram, Mr. Vinay
Tripathi, Mr. Aishvary Vikram, Mr.
Kaustubh Prakash, Ms. Anushka Shah, Ms.
Neelu Mohan, Ms Manjira Dasgupta,



Abhinav Deshwal, Mr. Digant Mishra,
Advocates for Amazon

Mr. Ritin Rai, Sr. Adv. with Mr. Ameet
Naik, Mr. Raghav Shankar, Ms. Madhu
Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms.
Ritika Sinha, Ms. Drishti Rajain, Ms.
Arshiya Sharda, Advs. for R2 /FRL

+ ARB. A. (COMM.) 64/2021, IA 14285/2021 & IA 3120/2022
(XLI Rule 27 of the CPC)

FUTURE RETAIL LTD. Appellant

Through: Mr. Ritin Rai, Sr. Adv. with
Mr. Ameet Naik, Mr. Raghav Shankar, Ms.
Madhu Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms.
Ritika Sinha, Ms. Drishti Rajain & Ms.
Arshiya Sharda, Advs.

versus

AMAZON.COM NV INVESTMENT
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Through: Mr. Gopal Subramaniam, Mr.
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Mohit Singh, Ms. Anubhuti Mishra, Ms.
Samridhi Hota, Mr. Shivam Pandey, Ms.
Nikita Bangera, Mr. Pratik Jhaveri, Ms.
Didon Misri, Mr. Chetan Chawla, Mr.
Faizan Mithaiwala, Mr. Vijayendra Pratap
Singh, Mr. Rachit Bahl, Ms. Roopali Singh,
Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr.
Tanmay Sharma, Ms. Vanya Chhabra, Mr.
Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya



Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence, Ms. Ujwala Uppaluri, Mr. SP Mukherjee, Mr. TS Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advocates.

+ OMP (ENF.) (COMM.) 17/2021, EX.APPL.(OS) 228/2022, EX.APPL.(OS) 230/2022, EX.APPL.(OS) 232/2022 and EX.APPL.(OS) 370/2022

AMAZON.COM NV INVESTMENT
HOLDINGS LLC

..... Decree Holder

Through: Mr. Gopal Subramaniam, Mr. Gourab Banerji, Mr. Rajiv Nayar, Mr. Arun Kathpalia, Mr. Amit Sibal Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior Advocates with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence, Ms. Ujwala Uppaluri, Mr. SP Mukherjee, Mr. TS Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra,



Advocates.

versus

FUTURE COUPONS

PRIVATE LIMITED & ORS.

..... Judgment Debtors

Through: Mr. Ritin Rai, Sr. Adv. with
Mr. Ameet Naik, Mr. Raghav Shankar, Ms.
Madhu Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms.
Ritika Sinha, Ms. Drishti Rajain & Ms.
Arshiya Sharda, Advs. for JD 2

+ OMP (ENF.) (COMM.) 59/2022, EX.APPL.(OS) 317/2022 and
EX.APPL.(OS) 318/2022

AMAZON.COM NV INVESTMENT

HOLDINGS LLC

..... Decree Holder

Through: Mr. Gopal Subramaniam, Mr.
Gourab Banerji, Mr. Rajiv Nayar, Mr. Arun
Kathpalia, Mr. Amit Sibal Mr. Nakul
Dewan, Mr. Gaurav Bhatia, Senior
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Faizan Mithaiwala, Mr. Vijayendra Pratap
Singh, Mr. Rachit Bahl, Ms. Roopali Singh,
Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr.
Tanmay Sharma, Ms. Vanya Chhabra, Mr.
Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya
Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik
Nayar, Mr. Pawan Bhushan, Ms. Hima
Lawrence, Ms. Ujwala Uppaluri, Mr. SP
Mukherjee, Mr. TS Sundaram, Mr. Vinay
Tripathi, Mr. Aishvary Vikram, Mr.
Kaustubh Prakash, Ms. Anushka Shah, Ms.



Neelu Mohan, Ms Manjira Dasgupta,
Abhinav Deshwal, Mr. Digant Mishra,
Advocates.

versus

FUTURE COUPONS

PRIVATE LIMITED & ORS.

..... Judgment Debtors

Through: Mr. Ritin Rai, Sr. Adv. with
Mr. Ameet Naik, Mr. Raghav Shankar, Ms.
Madhu Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms.
Ritika Sinha, Ms. Drishti Rajain & Ms.
Arshiya Sharda, Adv. For R2

+ CS(COMM) 493/2020, IA 10377/2020, IA 8888/2021 and IA
8889/2021

FUTURE RETAIL LTD.

..... Plaintiff

Through: Mr. Ritin Rai, Sr. Adv. with
Mr. Ameet Naik, Mr. Raghav Shankar, Ms.
Madhu Gadodia, Mr. Abhishek Kale, Mr.
Harshvardhan Jha, Mr. Pankaj Patel, Ms.
Ritika Sinha, Ms. Drishti Rajain & Ms.
Arshiya Sharda, Advs.

versus

AMAZON.COM NV INVESTMENT

HOLDINGS LLC & ORS.

..... Defendants

Through: Mr. Gopal Subramaniam, Mr.
Gourab Banerji, Mr. Rajiv Nayar, Mr. Arun
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Dewan, Mr. Gaurav Bhatia, Senior
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Mohit Singh, Ms. Anubhuti Mishra, Ms.
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Nikita Bangera, Mr. Pratik Jhaveri, Ms.
Didon Misri, Mr. Chetan Chawla, Mr.



Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence, Ms. Ujwala Uppaluri, Mr. SP Mukherjee, Mr. TS Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms. Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advocates.

+ W.P.(C) 14967/2021, CM APPL. 47253/2021, CM APPL. 354/2022, CM APPL. 487/2022, CM APPL. 2122/2022 and CM APPL. 7775/2022

AMAZON WHOLESALE
INDIA PVT & ANR.

Petitioners

Through: Mr. Gopal Subramaniam, Mr. Gourab Banerji, Mr. Rajiv Nayar, Mr. Arun Kathpalia, Mr. Amit Sibal Mr. Nakul Dewan, Mr. Gaurav Bhatia, Senior Advocates with Mr. Anand S Pathak, Mr. Amit Mishra, Mr. Shashank Gautam, Ms. Sreemoyee Deb, Mr. Vijay Purohit, Mr. Mohit Singh, Ms. Anubhuti Mishra, Ms. Samridhi Hota, Mr. Shivam Pandey, Ms. Nikita Bangera, Mr. Pratik Jhaveri, Ms. Didon Misri, Mr. Chetan Chawla, Mr. Faizan Mithaiwala, Mr. Vijayendra Pratap Singh, Mr. Rachit Bahl, Ms. Roopali Singh, Mr. Abhijnan Jha, Mr. Priyank Ladoia, Mr. Tanmay Sharma, Ms. Vanya Chhabra, Mr. Arnab Ray, Mr. Vedant Kapur, Mr. Shaurya Mittal, Mr. Abhisar Vidyarthi, Mr. Kartik Nayar, Mr. Pawan Bhushan, Ms. Hima Lawrence, Ms. Ujwala Uppaluri, Mr. SP



Mukherjee, Mr. TS Sundaram, Mr. Vinay Tripathi, Mr. Aishvary Vikram, Mr. Kaustubh Prakash, Ms. Anushka Shah, Ms. Neelu Mohan, Ms Manjira Dasgupta, Abhinav Deshwal, Mr. Digant Mishra, Advocates for Amazon

Mr. Sidharth Luthra, Sr Adv. with Mr. Anand S. Pathak, Mr. Amit Kumar Mishra, Mr. Rohan Jaitley, Mr. Gaurav Mahajan, Mr. Abhinav Tandon, Mr. Nakul Gandhi, Mr. Tushar Bhatnagar, Mr. Yash Kumar, Mr. Ayush Kaushik, Mr. Angaj Gautam, Mr. Kaustubh Seth, Advs. for P1

Mr. Rajiv Nayar & Mr. Mukul Gupta Sr. Advs. with Mr. Anand S. Pathak, Mr. Amit Kumar Mishra, Mr. Gaurav Mahajan, Mr. Abhinav Tandon, Mr. Nakul Gandhi, Mr. Tushar Bhatnagar, Mr. Yash Kumar, Ms. Manjira Dasgupta & Mr. Saurabh Seth, Advs. for P2

Versus

THE DIRECTORATE OF
ENFORCEMENT & ORS.

..... Respondents

Through: Mr. Tushar Mehta, SG with Mr. S.V. Rajiv, ASG with Mr. Amit Mahajan, CGSC with Mr. Zoheb Hossain, Spl. Counsel for ED with Mr. Vivek Gurnani and Mr. Kritagya Kumar Kait, Advs.

Mr. Dayan Krishnan, Sr. Advocate with Mr. Mahesh Agarwal, Mr. Rishi Agrawala, Mr. Karan Luthra, Mr. Pranjit Bhattacharya, Mr. Sanjeevi Seshadri, Advs. for Future Coupons Pvt Ltd-Intervenor

Mr. Krishnan Venugopal Sr. Advocate with Mr. Rajat Sehgal, Advocate for Intervener/CAIT

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR

ARB. A. (COMM.) 63/2021 & contd. matters

Page 7 of 8



ORDER
% **09.05.2022**

For continuation of submissions of Mr. Nayar, re-notify day after tomorrow i.e. 11th May, 2022 at 03:00 p.m..

MAY 9, 2022
SS

C.HARI SHANKAR, J